

**PATNA HIGH COURT, PATNA**

**CORRIGENDUM**

Dated: 13.04.2017

Court's Notification No. 121A dated 31.03.2017 issued vide Memo. No. 22828-22847 dated 01.04.2017, regarding appointment of Sri Kishore Prasad, Additional District and Sessions Judge, as Secretary, Patna High Court Legal Services Committee stands modified in the following terms:-

1. The designation Secretary, Patna High Court Legal Services Committee mentioned in third line of the aforesaid notification shall be read as **Registrar In Charge-cum-Secretary, Patna High Court Legal Services Committee.**

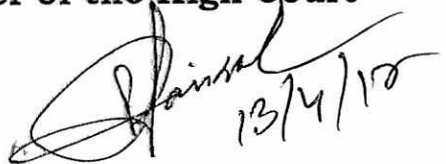
**By order of the Hon'ble  
the Chief Justice  
Sd/- P.C. Jaiswal  
Registrar General**

**Memo. No. 26084 - 26104**

**Dated, Patna the/7.04.2017**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (I.T.) I/C-cum-C.P.C., Patna High Court, Patna/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Service Authority, Patna / Joint Registrar (Establishment), Patna High Court, Patna / Sri Kishore Prasad, Joint Registrar (Judicial), Patna High Court, Patna / Secretary, High Court Legal Service Committee, Patna/ Joint Registrar -cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer I/C, Patna High Court Legal Services Committee, Patna/Court Officer, Patna High Court, Patna /Senior Programmer, Patna High Court, Patna for information.

**By Order of the High Court**

  
13/4/17  
**Registrar General**